

हुई, इसके बारे में मंत्री जी ने कोई खुलासा नहीं दिया है।

मंत्री जी का उद्देश्य अच्छा है। वह उद्देश्य सफलीभूत हो, इस भाषा और इच्छा के साथ मैं अपनी बात समाप्त करता हूँ।

Shri C. Subramaniam: Sir, may I make a request that this subject may be taken up the week after the next, on the 29th, because I would not be here throughout the next week.

Mr. Deputy-Speaker: A few words may be said.

Shri C. Subramaniam: I thought many other relevant points may be raised.

Mr. Deputy-Speaker: If the House has no objection, this subject will be taken up on the 29th, because he will not be here next week.

Some hon. Members: Yes.

Mr. Deputy-Speaker: All right. The House will now take up non-official business.

14.30 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SEVENTY-THIRD REPORT

Shri Hem Raj (Kangra): I beg to move:

"That this House agrees with the Seventy-third Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 15th November, 1965:"

Mr. Deputy-Speaker: The question is:

"That this House agrees with the Seventy-third Report of the Committee on Private Members'

Bills and Resolutions presented to the House on the 15th November, 1965."

The motion was adopted.

14.31 hrs.

Mr. Deputy-Speaker: Bills to be introduced.

Shri M. L. Dwivedi is not here; he wants postponement.

Dr. Sarojini Mahishi,

THE CONSTITUTION (AMENDMENT) BILL*, 1965

(Omission of Article 35A)

Dr. Sarojini Mahishi (Dharwar North): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

Dr. Sarojini Mahishi: I introduce the Bill.

14.32 hrs.

THE CONSTITUTION (AMENDMENT) *BILL, 1965

(Amendment of First Schedule)

Shri Hari Vishnu Kamath (Hoshangabad): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

Shri Hari Vishnu Kamath: I introduce the Bill.